	Annexure-3 Name of the corporate debtor: Grandstar Realty Private Limited; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 25.07.2025														
List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)															
S.No.	Name of creditor	Details of	claim received	Details of claim admitted						continge nt	mutual dues, that	1	under	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	may be set-off		verification		
	'	NA													